

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 11.11.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 395/2022 & IA No. 943 & 944/2022	Naveen Kumar Moparthy Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr. Y Suryanarayana	
2	Comp App (AT) (CH) (Ins) No. 402/2022 & IA No. 968 & 969/2022	Ajay Kumar Agarwal Vs CYMK Inks LLP & Anr	Mr. Srinath Sridevan	
3	Comp App (AT) (CH) (Ins) No.255/2022 & IA No. 533, 534 & 535/2022	Current Electricals Ltd Vs B.Ramana Kumar IRP Krishna Energy Pvt Ltd	Mr. R. Sivaraman	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 143/2021 & IA Nos. 275, 276 & 277/2021	Narmada Clean Tech Vs. Merchem Ltd. & Anr	Mr.Abhishek Mehta, Mr.Charu Mathur	Mr. Ravi Rajagopalan- R1 Mr. Ravindra Beleyur- R2
5	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
6	Comp App (AT) (CH) (Ins) No.288/2022 & IA Nos.605,606 & 607/2022	Pace Biomedical Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	Mr. Pradeep Joy- R2
7	Comp App (AT)(CH) (Ins) No. 25/2022	V. Duraisamy IRP Vs Jeyapriya Fruits and Vegetables Commission Agent & 3 Ors	Mr.D. Ebenezar Inbaraj, Mr.B. Thilak Narayanan	
8	Comp App (AT) (CH) No. 22/2022 & IA No. 231 &	Ravindranath GE Medical Associates Pvt Vs	Mr. Arun Karthik Mohan	Mr. T.K.Bhaskar-R1

	232/2022	Dr. Ravindranath Kancherla and 13 Ors		
		WITH		
9	Comp App (AT) (CH) No. 23/2022 & IA No.233 & 234/2022	Gleneagles Development Pvt Ltd Vs Dr. Ravindranath Kancherla and 13 Ors	Mr. Arun Karthik Mohan	Mr. T.K.Bhaskar-R1
10	Comp App (AT) (CH) No.29/2022 & IA No.332, 333, 334 of 2022	Sanket Kumar Agarwal Vs APG Shipping Pvt. Ltd. And 4 Ors	Mr. Akshat Singh, Ms.Bhanu Gupta	Mr. CS K.Gaurav Kumar
11	Comp App (AT)(CH) No.32/ 2022	Sivagnanagovindasamy Nambi Vs The Registrar of Companies, Chennai	Mr. CS K.Gaurav Kumar	
12	Comp App (AT) (CH) (INS) No. 291/2022 & IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K.Gaurav Kumar, CS- R1
13	Comp App (AT) (CH) (Ins) No 305/2022	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd	Mr. AS Sathish Kumar	Mr. JR Jayant
14	Comp. App (AT)(CH)(Ins) No.147/2022 & IA No.342, 343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr.V. Ravi Kumar	Mr. Y. Suryanarayana Ms. N Madhusruthi- R10

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500